supply of additional .9 million dollar worth of dairy equipment and stainless steel during 1971-72 in addition to the commitment made by the UNICEF for supply of \$ 1.5 million worth of equipment during 1970-71. The requests had been sent by the local UNICEF office to the Executive Board. The approval of the Executive Board has not yet formally been communicated to the Government of India.

Estimated demand for Steel during the 4th Plan

- T. S. LAKSIIMANAN: 572. SHRI Will the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased to state :
- (a) the estimated demand for steel in the country during the Fourth Five Year Plan period:
- (b) whether the steel plants can meet the demand, and
- (c) if not, how the shortfall is proposed to be met?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (ISPAT AUR KHAN MANTRALAYA MEN RAJYA MANTRI) (SHRI SHAII NAWAZ KHAN): (a) The Steering Group on Iron and Steel set up by Ministry of Steel & Heavy Engineering, whose report was submitted in Februry 1969, had estimated the domestic demand for steel in 1973-74 at 7,12 million tonnes. Farlier in 1968 the National Council of Applied Economic Research had estimated the demand for steel at 7.401 million tonnes in 1970-71 and at 11.934 million tonnes in 1975-76. Since both these studies have become somewhat out of date, fresh estimates of demand for steel are being attempted now.

(b) and (c). The rated capacity of the five main steel plants in the country is at present 6.7 million tonnes of saleable steel. In addition, there are a large number of electric furnaces using scrap and they are also expected to produce substantial amount of steel by 1973-74. By the end of the 4th Plan, first stage of Bokaro with capacity of 2.5 million ingot tonnes will also be ready. Production from all these sources will largely meet the domestic demand.

Cancellation of Licence of M/s. Indian Agro-Machines for Manufacture of RS-09 Tractors

- 573. SHRI CHITTIBABU: Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state:
- (a) whether in view of intransic defects in RS-09 tractors, Government propose to levoke the licence given to M/s, Indian Agro-Machines for the manufacture of these tractors m Hyderabad; and
- (b) if so, the final action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MFN RAJYA MANTRI) (SHRI ANNASAHEB P SHINDE) : (a) and (b). Ms Indian Agro-Machines, New Delhi have not so far been assued an industrial licence for the manufacture of RS-09 agricultural tractors and as such the question of revoking the same does not

Demand of Tractors at the end of Fourth Five Year Plan

- 574. SHRI C CHITTIBABU: Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state:
- (a) whether an estimate of the demand of tractors required by agriculturists by the end of the Fourth Five Year Plan has been evaluated:
- (b) if so, the number and horse power of the tractors required: and
- (c) the steps taken to meet the demand?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI ANNASAHEB P. SHINDE): (a) to (c). The Working Group on Agricultural